

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UN STARRED QUESTION NO. 2551
TO BE ANSWERED ON 22.03.2023

ASHA, ANGANWADI, MID-DAY MEAL SCHEME WORKERS

2551. DR. V. SIVADASAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a. the number of ASHA, Anganwadi and Mid-day meal scheme workers in the country, State-wise;
- b. the monthly honorarium or salary paid by the Union Government to above category of workers;
- c. the total amount spent on the honorarium or salary of ASHA, Anganwadi, Mid-day Meal workers and what percentage of the Union budget it constitutes, give data for the last five years; and
- d. whether Government has any plans to increase salary or honorarium for these workers?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) State/UT-wise total number of ASHA workers engaged by State Governments/UT Administrations under National Health Mission (NHM), except Goa and Chandigarh, as per NHM-MIS, is at **Annexure-I**.

The primary responsibility for strengthening the healthcare system including monthly incentive to ASHA workers lies with respective State Government/UT Administration. Government of India provides financial and technical support to the State Governments/UT Administration for strengthening their healthcare systems based on the Programme Implementation Plans (PIPs) submitted by State Governments/UT Administration within their overall resources envelop.

ASHA Workers are envisaged to be community health volunteer and only entitled to task/activity based incentives. ASHA Workers receive a fixed monthly incentive of Rs. 2000/- per month in the country, for routine and recurring activities. Additionally, they are provided performance-based incentives for a varied set of activities under various National Health Programmes. The Mission Steering Group of NHM has approved the additional incentives for ASHAs in its 7th meeting held on 7th September, 2022, which is at **Annexure-II**.

State Governments/UT Administrations in their Programme Implementation Plans (PIPs) have also been given flexibility to provide a range of monetary incentives to the ASHA Workers. The details of PIPs and RoPs for the States/UTs are available at website of National Health Mission i.e. <https://nhm.gov.in> at the Uniform Resource Locator (URL) as under: <https://nhm.gov.in/index1.php?lang=1&level=1&sublinkid=1377&lid=744>

Further under Saksham Anganwadi & Poshan 2.0, State/UT-wise number of Anganwadi Workers (AWWs), as on 30.06.2022, is at **Annexure-III**. From 1st October, 2018, Government of India has enhanced the honorarium of AWWs at main-AWCs from Rs.3,000/- to Rs.4,500/- per month; AWWs at mini- AWCs from Rs.2,250/- to Rs.3,500/- per month; Anganwadi Helpers (AWHs) from Rs.1,500/- to Rs.2,250/- per month; and introduced performance linked incentive of Rs.250/- per month to AWHs and Rs.500 to AWWs. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources which vary from State to State.

Under Saksham Anganwadi & Poshan 2.0, funds are released to the State Governments/UT Administrations under two major components of Anganwadi Services – General Component and Supplementary Nutrition Programme (SNP). Funds for Honorarium to AWWs and AWHs are released under General Component of the Scheme. Therefore, the percentage of fund released under Anganwadi Services with respect to the Union Budget cannot be calculated.

The total amount released to the State Governments/UT Administrations under General Component of Anganwadi Services (including Honorarium) during the last 5 years and the current year is as under:

(Rupees in Lakhs)

S.No.	Financial Year	Funds released
1.	2017-18	646292.64
2.	2018-19	766049.17
3.	2019-20	745895.59
4.	2020-21	682513.19
5.	2021-22	890807.75
6.	2022-23*	666946.22

*Fund released upto 10.03.2023.

Under Saksham Anganwadi & Poshan 2.0, presently no proposal for increasing honorarium is under consideration.

Under Pradhan Mantri Poshan Shakti Nirman (PM POSHAN), Cook-cum-Helpers (CCHs) are engaged on honorarium basis and as per norms one CCH is engaged for schools up to 25 students, two CCHs for schools with 26 to 100 students and one additional CCH for every addition of up to 100 students. For the year 2022-23, 25.16 lakh cook-cum-helpers have been approved in PAB-PM POSHAN meeting. State/UT-wise details of CCHs approved is at **Annexure-IV**. Under PM POSHAN, honorarium is provided to Cook-cum Helpers (CCHs) for preparing and serving hot cooked meals at schools. These CCHs are honorary workers who have come forward for rendering social services. As per guidelines of the Scheme, uniform honorarium of Rs.1000/- per month for 10 months in a year is prescribed for these CCHs in recognition of their services, and the same is being continued. The honorarium expenditure is shared between the Central Government and States/UTs as per the approved sharing pattern. Moreover, the State Governments/UT Administrations also supplement the honorarium by providing additional funds from their own resources.

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ANNEXURE-I

Annexure Referred In Reply to Part (a) to (d) of Rajya Sabha Un-Starred Question No.2551 for answer on 22.03.2023 raised by Dr. V. Sivadasan regarding "ASHA, Anganwadi, Mid-Day Meal Scheme Workers" indicating State/UT-wise number of ASHA Workers

State/UT-wise number of ASHA Workers

S.No.	States/UTs	No. of ASHA Workers
1	Bihar	92867
2	Chhatisgarh	72002
3	Himachal Pradesh	7964
4	Jammu & Kashmir	12686
5	Jharkhand	47223
6	Madhya Pradesh	83614
7	Orissa	48977
8	Rajasthan	53676
9	Uttar Pradesh	166824
10	Uttarakhand	12018
11	Arunachal Pradesh	4143
12	Assam	32670
13	Manipur	4009
14	Meghalaya	7311
15	Mizoram	1099
16	Nagaland	2038
17	Sikkim	676
18	Tripura	8118
19	Andhra Pradesh	43137
20	Gujarat	49549
21	Haryana	23954
22	Karnataka	41544
23	Kerala	30724
24	Maharashtra	69236
25	Punjab	21972
26	Tamil Nadu	5434
27	Telangana	32854
28	West Bengal	64904
29	A&N Island	422
30	D&N Haveli/Daman & Diu	700
31	Delhi	8942
32	Ladakh	608
33	Lakshadweep	110
34	Puducherry	317
Total		1052322

Note: ASHAs exist in all States/UTs except Goa and Chandigarh

Source: NHM-MIS as on 30th June, 2022

ANNEXURE-II**Annexure Referred In Reply to Part (a) to (d) of Rajya Sabha Un-Starred Question No.2551 for answer on 22.03.2023 raised by Dr. V. Sivadasan regarding "ASHA, Anganwadi, Mid-Day Meal Scheme Workers" indicating Additional incentives approved by GoI under NHM****Additional incentives approved by the Government Under NHM on 7th September,2022.**

Sl. No	Activities	Amount in Rs/case
A.	Provision of a cash award to ASHAs and ASHA Facilitators who have successfully been certified in two independent certificates. i. RMNCHA+N ii. Expanded package of new services from Non-Communicable Diseases to Palliative Care	Rs. 5000/- for each certification
B.	Provision of incentives for ASHAs for facilitating creation and seeding of ABHA ID in various IT Portals of MoHFW such as CPHC NCD Portal and RCH Portal etc	Rs. 10/- for each ABHA account created and seeded
C.	Provision of Incentive to ASHAs or Community Volunteers for ensuring seeding of bank account details of notified TB patients in Ni-kshay portal within 15 days of treatment initiation for enabling DBT Payments under the National Tuberculosis Elimination Programme (NTEP).	Rs. 50/- per patient
D.	Provision to incentive to ASHA / Community Health Volunteer for supporting treatment adherence and completion of TB Preventive Treatment among eligible individuals	Rs. 250/- per individual for successful completion of TB Preventive Treatment.
E.	Revision of ASHA incentive for referral of SAM children to NRC and follow up of SAM children after discharge from NRC to from current norms of Rs. 50/- to Rs. 300/- per SAM child.	<ul style="list-style-type: none"> • For referring SAM child with medical complication to NRCs, ASHA incentive enhanced from Rs. 50/- per child to Rs. 100/- per child. • For follow up visits of SAM children discharged from NRC, ASHA incentive enhanced from Rs. 100/- per child to Rs. 150/- per child. (Rs 50 per visit for 1st and 4th visit and Rs 25 per visit for 2nd and 3rd visit). • Additional incentive of Rs. 50/- per SAM child for ASHA in case child is declared free of SAM status after completion of all follow ups.
F.	Provision of incentive to ASHAs for referring Post Kali-Azar Dermal Leishmaniasis (PKDL) case detection and complete treatment in all 4 Kala-azar endemic states.	Rs. 500/. per case (Rs. 200/- at the time of diagnosis and Rs. 300/- after treatment completion)
G.	Revision of ASHA incentives under National Malaria Control Programme for enhancing ASHA incentive for ensuring complete treatment.	Enhancing ASHA incentive from Rs 75/- to Rs. 200/- per confirmed case of Malaria

ANNEXURE-III

Annexure Referred In Reply to Part (a) to (d) of Rajya Sabha Un-Starred Question No.2551 for answer on 22.03.2023 raised by Dr. V. Sivadasan regarding “ASHA, Anganwadi, Mid-Day Meal Scheme Workers” indicating State/UT-wise number of Anganwadi Workers as on 30.06.2022

State/UT-wise number of Anganwadi Workers as on 30.06.2022

S. No.	State/UT	No. of Anganwadi Workers	
		Sanctioned	In-position
1	Andhra Pradesh	55607	54367
2	Arunachal Pradesh	6225	6225
3	Assam	62153	60957
4	Bihar	114718	112094
5	Chhattisgarh	52474	49571
6	Goa	1262	1234
7	Gujarat	53029	52490
8	Haryana	25962	23931
9	Himachal Pradesh	18925	18638
10	Jharkhand	38432	37659
11	Karnataka	65911	64240
12	Kerala	33318	33115
13	Madhya Pradesh	97135	95670
14	Maharashtra	110486	105724
15	Manipur	11510	11497
16	Meghalaya	5896	5893
17	Mizoram	2244	2244
18	Nagaland	3980	3980
19	Odisha	74154	72893
20	Punjab	27314	25573
21	Rajasthan	62010	16170
22	Sikkim	1308	1308
23	Tamil Nadu	54439	44628
24	Telangana	35700	33843
25	Tripura	10145	9931
26	Uttar Pradesh	190145	161915
27	Uttarakhand	20067	19326
28	West Bengal	119481	105426
29	A & N Islands	720	719
30	Chandigarh	450	450

31	Dadra & N Haveli and Daman & Diu	409	405
32	Delhi	10897	10141
33	Jammu & Kashmir	30765	27511
34	Ladakh	1173	1112
35	Lakshadweep	71	71
36	Puducherry	855	855
	Total	1399370	1271806

ANNEXURE-IV

Annexure Referred In Reply to Part (a) to (d) of Rajya Sabha Un-Starred Question No.2551 for answer on 22.03.2023 raised by Dr. V. Sivadasan regarding "ASHA, Anganwadi, Mid-Day Meal Scheme Workers" indicating State/UT-wise number of Cook-cum-Helpers approved for 2022-23

State/UT-wise number of Cooks-cum-Helpers approved for 2022-23

S.No.	States/UTs	No. of Cooks-cum-Helpers Approved
1	Andhra Pradesh	88296
2	Arunachal Pradesh	5999
3	Assam	118998
4	Bihar	245316
5	Chhattisgarh	93420
6	Goa	2579
7	Gujarat	96329
8	Haryana	30246
9	Himachal Pradesh	21532
10	Jharkhand	79286
11	Karnataka	121816
12	Kerala	17673
13	Madhya Pradesh	212418
14	Maharashtra	175201
15	Manipur	7487
16	Meghalaya	18776
17	Mizoram	4894
18	Nagaland	4623
19	Odisha	112090
20	Punjab	49449
21	Rajasthan	109922
22	Sikkim	1891
23	Tamil Nadu	128130
24	Telangana	54232
25	Tripura	11252
26	Uttar Pradesh	374167
27	Uttarakhand	26970
28	West Bengal	248799
29	A&N Islands	721
30	Chandigarh	900
31	D&N H and Daman & Diu	1190
32	Delhi	17662
33	Jammu & Kashmir	32394
34	Ladakh	889
35	Lakshadweep	110
36	Puducherry	1031
Total		2516688
